

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. C.P.(IB) -891(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Paras Proptech Private Limited

V/s.

Future Lifestyle Fashions Limited.

SECTION 9 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Mohit Chaudhary a/w Adv. Prakhar Mithal, Counsel for the Operational
Creditor is present through virtual hearing. None appeared for the Corporate
Debtor.

At the request of the Counsel for the Operational Creditor list this matter on
13.12.2023.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)